

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 809 of 2020	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shmbo Nandy-R2 T.V.L. Narsimha Rao-RP

For Orders

2.	I.A. No. 444 of 2021 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	
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For Directions

3.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
4.	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	Krishan Vrind Jain-R1, R2 & R3

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 164 of 2021	Orris Infrastructure Pvt. Ltd. Vs. Three C Shelters Pvt. Ltd.	Sumedha Dand	Sanjay Bhatt
6.	Comp. App. (AT) (Ins) No. 166 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd.	Raghavendra Bajaj	
7.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck und Peter Vermoögensverwalту Ltd.	Bishwajit Dubey	

8.	Comp. App. (AT) (Ins) No. 170 of 2021	Sundeep Thakar Vs. Raj Ralhan & Ors.	Premvir Kapoor	
9.	Comp. App. (AT) (Ins) No. 186 of 2021	State Bank of India Vs. Animesh Mukhopadhyay Resolution Professional of Zenith Finese India Pvt. Ltd.	R.P.Kapur	
10.	Comp. App. (AT) (Ins) No. 191 of 2021	Maitreya Doshi, ex-Director of Doshi Holdings Pvt. Ltd. Vs. Anand Rathi Global Finance Ltd. & Anr.	Aslam Ahmed	Smriti Churiwal
11.	Contempt Case (AT) No. 07 of 2021 in Comp. App. (AT) (Ins) No. 275 of 2017	R. P. Khosla Vs. McDonalds (India) Pvt. Ltd. & Ors.	Deepak Khosla	
12.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2
14.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors.	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2
15.	Comp. App. (AT) (Ins) No. 296 of 2020	Rakesh Kapoor Vs. Ashok Kumar Juneja & Anr.	Utkarsh Mishra	Akash Srivastava- R1 Avinash Mahapatra- R2
16.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	Anurag Bhatt Manisha Rawat-RP

17.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resolotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
18.	Comp. App. (AT) (Ins) No. 1020 of 2020	Solutions Business Centre LLP Vs. Renu Kumar & Ors.	Piyush Sachdev	HariPriya Padmanabhan-R1 & R2 Abhishek Dutta-R3
19.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	
20.	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma Mehak Khurana-R2 Dhruv Dewan-R3
21.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3

02:00 PM

For Hearing

22.	Comp. App. (AT) (Ins) No. 1219 of 2019 Part Heard	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4 Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3
23.	Comp. App (AT) (Ins) No. 1327 of 2019 Part Heard	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2

Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar